

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 05.

IA(I.B.C)/2374(MB)2023 IN C.P. (IB)/19(MB)2023

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **01.07.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

**Vs**

**Rivaaz Trade Ventures Private Limited**

**For FC :** Adv. Ankit Lohia a/w Adv. Varun Nathani, Adv. Suchitra Valjee,  
Adv. Rashid Boatwalla, Adv. Riya Kamdar, Adv. Riya Vasa  
i/b Manilal Kher Ambala & Co

**For CD :** Sr. Adv. Shyam Kapadia, Adv. Harsh Moorjani,  
Adv. Petrushka Dasgupt, Adv. Mridul Yadav,

**IBC under Sec. 7**

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**ORDER**

List on **02.07.2024 for hearing.**

Sd/-  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**

//SKS//

Sd/-  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**